

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
KAUSHIK GLOBAL LOGISTICS LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	KAUSHIK GLOBAL LOGISTICS LIMITED
2.	Date of incorporation of corporate debtor	01st July, 2004
3.	Authority under which corporate debtor is incorporated / registered	RoC - Kolkata
4.	Corporate Identification No. (CIN) of corporate debtor	U63090WB2004PLC099002
5.	Address of the registered office of corporate debtor	DIAMOND CHAMBERS, 4, CHOWRINGHEE LANE BLOCK I & II, 2ND FLOOR KOLKATA WB 700016
6.	Insolvency commencement date in respect of corporate debtor	10th June, 2022
7.	Estimated date of closure of insolvency resolution process	07th December, 2022 (180 days from date of receipt of order i.e 10th June, 2022)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Ram Ratan Modi IBBI/IPA-001/IP-P00051/2017-2018/10125
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Mr. Ram Ratan Modi Add: MERLIN LINKS 2nd Floor, Room No.2F 166B, S.P. Mukherjee Road, Kolkata, West Bengal, 700026 E-mail: rrmodi@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Resurgent Resolution Professionals LLP Add: CFB F-1, 1 st Floor, Paridhan Garment Park, 19, Canal South Road, Kolkata, West Bengal- 700015. E-mail: cirp.kaushikglobal@resurgentrp.com
11.	Last date for submission of claims	24 th June, 2022 (14 days from date of receipt of order i.e 10 June 2022)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	Relevant Forms are available at:	https://www.ibbi.gov.in/home/downloads

Notice is hereby given that the Hon'ble National Company Law Tribunal Kolkata Bench II, has ordered the commencement of a corporate insolvency resolution process (CIRP) of the **KAUSHIK GLOBAL LOGISTICS LIMITED** on 10 June 2022.

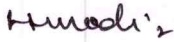
The creditors of Kaushik Global Logistics Limited, are hereby called upon to submit their claims with proof on or before 24 June 2022 to the interim resolution professional at the address mentioned against entry No. 10.

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The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional:



(Ram Ratan Modi)

Date and Place: 12 June 2022 at Kolkata